

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 112(ND)2014
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016**

NAME OF THE COMPANY: M/s. Manisha Anand Vs. Saga Infosolutions Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	ATUL AGARWAL, ADV.		Respondent	<u>Atul Agarwal</u>
2.	ANIMESH SINHA ADV.		PETITIONER	<u>Divyanshu</u>
3.	TANIMA GUPTA, ADV			<u>Tanima Gupta</u>

ORDER

Learned counsel for the parties are present. Arguments have been heard. List on 3rd of October 2016, for further proceedings. In the meantime, the learned counsel for the parties shall file the synopsis, the written submissions and the list of the judgments on which they intend to rely on or before the appointed date.

Sd/-
(R.Varadharajan)
Member (Judicial)

Sd/-
(Maharaj Krishan Hanjura)
Member (Judicial)